



High Court of Tripura

Agartala

Order No. 7

Dated, Agartala, the 25th April, 2013

Hon'ble the Chief Justice has been pleased to issue the following Guidelines to be followed by all concerned at the time of filling Application/Petition etc., before the Hon'ble High Court:

01. The number of Petitioners/Respondents in a case be specified, e.g., ABC & 21 Ors. instead of ABC & Ors.
02. In Applications under section 5 of the Limitation Act, the delayed days be mentioned in first page itself.
03. In Applications under section 439, Cr. PC, date of arrest, name of Police Station, Case No. etc., be mentioned in the first page itself.
04. In Contempt Case, the order alleged to have been violated should be referred to specifically in the first page with Annexure No. and Page No.

All concerned should follow the above instructions with immediate effect.

By Order,

Sd/-

(M. Chakrabarti)
Registrar

Memo No.F. 40 (21)-HCT/BENCH/REGISTRY/2013 / 5167-5187

April 25, 2013

Copy to:

01. The President, High Court Bar Association, Agartala;
02. The Secretary, High Court Bar Association, Agartala;
03. The President, Tripura Bar Association, Agartala;
04. The Secretary, Tripura Bar Association, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
07. The Public Prosecutor, High Court of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The i/c. Joint Registrar, High Court of Tripura, Agartala;
10. The Deputy Registrar(s), High Court of Tripura, Agartala;
11. The Assistant Registrar(s), High Court of Tripura, Agartala;
12. The Librarian-cum-RO., High Court of Tripura, Agartala;
13. The Private Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala;
14. The Private Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
15. The Private Secretary to the Registrar, High Court of Tripura, Agartala;
16. The Superintendent(s), High Court of Tripura, Agartala;
17. The Sr. Grade Translator-cum-i/c. Paper Book Section, High Court of Tripura, Agartala;
18. The Programmer, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
19. The Bench Sections, High Court of Tripura, Agartala;
20. Notice Board of the Court-house; and
21. Order File.

M
25.04.13
(M. Chakrabarti)
Registrar